NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 23(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE COMPANY: M/s. Jagjeet Sing Mahal V/s. M/s. Mahal buildwel Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

REPRESENTATION 1. Kund Tandon Advocate Petitiones 2. Jaspect Singh Advocate Petitionia

ORDER

Written submissions have been filed. Re-notify this case for further consideration

on 23.08.2016.

(Ina Malhotra)

Sd1-

Member Iudicial

(R. Varadharajan) Member Judicial